

In the National Company Law Tribunal, New Delhi
Registrar

C.P. No. 190/73 (4)/ND/2018

SECTION OF THE COMPANIES ACT, 2013: 73 (4)

In the matter of:

Shri Binod Kumar

.....**Petitioner**

VS.

M/s PACL India Ltd. & Ors.

.....**Respondent**

Order delivered on 5.9.2018

Coram: Shiv Ram Bairwa, Registrar

For Petitioner (s) : Shri Binod Kumar in person

For Respondent(s) : None Appeared

ORDER

The respondent company is registered with ROC Rajasthan and pursuant to notification no. S.O. 3145 (E) dated 28th June, 2018 issued by Ministry of Corporate Affairs, Government of India, the matter stands transferred to NCLT Jaipur.

The petitioner has requested to list the matter in month of October, 2018.

The parties are directed to appear before the NCLT Jaipur on 25.10.2018.

Sd/-
(Shiv Ram Bairwa)
Registrar